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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.05.2018 AT 10.30 AM**

|                                  |                             |
|----------------------------------|-----------------------------|
| TRANSFER PETITION NO.            |                             |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 149/09/HDB/2018 |
| NAME OF THE COMPANY              | Legend Estates Pvt Ltd      |
| NAME OF THE PETITIONER(S)        | Sheetal Ispat Pvt Ltd       |
| NAME OF THE RESPONDENT(S)        | Legend Estates Pvt Ltd      |
| UNDER SECTION                    | 9 OF IBC                    |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No.                | Signature   |
|------------------------|-------------|---------------------------------------|-------------|
| SANJAY KUMAR SHARMA    | AR-PCA      | SANJAY@SUNILSANJAY.COM<br>91849101027 | S. Sanjay K |
| Mohit Bothra           | AR-PCS      | BOTHRA@SUNILSANJAY.COM<br>7568323130  | Mohit       |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No.               | Signature |
|------------------------|-------------|--------------------------------------|-----------|
| PRANAY SOMINI          | Adv         | 9218886832<br>Pranay.somini@yahoo.in | P. Somini |
| MOHD. ABDUL QADFER     | Adv         |                                      |           |

ORDER

PCS for Operational Creditor is present. Counsel for Corporate Debtor is also present.

Mr. Kishore Roy, filed vakalat for corporate Debtor for filing reply/objections.

List the matter on 06.06.2018.

  
Member(Judl)